NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/197/ (IB)/2017

NAME OF THE PETITIONER(S)

: K.BABU

NAME OF THE RESPONDENT(S)

: MARS CONSORTIUM INFRA PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

(1) An Cita vishou

Counted hu (7. v.P. (m')

ORDER

Counsel for Petitioner called but absent. Counsel for Respondent present and stated that the matter has been settled between the parties and sought time for filing memo in this regard. At request, time is enlarged. Put up on 04.07.2017a-10.30 A.M.

S. virageralloa. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)